

been requested to formulate a scheme in respect of 30,000 acres of land which is *Prime-facie* suitable. This is, however to be a long term project, as the area is located in the middle of a Reserve Forest, is difficult of access unless several streams and rivulets are bridged and a proper road (nearly 50 miles) constructed, and would require considerable development.

Panel for Surgical Appliances and Allied Problems

1360. **Shri Kamath** : Will the Minister of Commerce and Consumer Industries be pleased to refer to the reply given to Starred Question No. 2435 on the 22nd May, 1956 and State:

(a) whether the Panel for the development of the manufacture of surgical appliances and allied problems in India has submitted its report ;

(b) if so the action taken thereon; and

(c) whether a copy of the report will be laid on the Table?

The Minister of Heavy Industries and Commerce and Consumer Industries (Shri Morarji Desai): (a) No, Sir.

(b) Does not arise.

(c) Yes, in due course.

Mercy Planes to Egypt and Hungary

1361. **Shri Kamath**: Will the Prime Minister be pleased to state:

(a) whether any relief has been sent by Government to Egypt and Hungary to alleviate the suffering in those countries; and

(b) if so, its kind and quantum in each case?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes.

(b) A statement is laid on the Table of the House [See Appendix V, annexure No. 120].

“योजना” पत्रिका

१३६२. श्री रघुनाथ सिंह : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि उनका मंत्रालय “योजना” नामक पत्रिका निकालने की कोई योजना बना रहा है ?

सूचना और प्रसारण मंत्री (डा० केशकर) : जी, हाँ ; अंग्रेजी और हिन्दी में ।

Price of Land at Bhopal

1363. **Shri Kamath**: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the price per acre of land for building purposes in Bhopal within municipal limits on the 1st October, 1955, on the 1st January, 1956, on the 1st April 1956, on the 1st July, 1956, and on the 1st October, 1956; and

(b) how much land has been acquired by the Central Government since 1st January, 1956 in Bhopal within municipal limits and for what purpose, from whom and at what price ?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naikar): (a) and (b). Necessary information is being collected and a statement will be placed on the Table of Lok Sabha when ready.